

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURAL RESEARCH & EDUCATION

LOK SABHA
STARRED QUESTION NO. 297
TO BE ANSWERED ON 01/01/2019

SOIL POLLUTON

***297. DR. KULAMANI SAMAL:**

Will the Minister of AGRICULTURE & FARMERS WELFARE
कृषि और किसान कल्याण मंत्री be pleased to state:

- (a) whether soil pollution has increased all over the country in the last two decades;
- (b) if so, the extent of the problem of soil pollution, State and Union territory-wise;
- (c) whether the Indian Council for Agricultural Research (ICAR) and the National Academy of Agricultural Sciences have estimated that 71 per cent of the country's cultivated fields and croplands are moving towards conditions that would no longer support farming, if so, the details thereof and the extent of the problem, State and Union territory-wise; and
- (d) the steps taken by the Government to overcome them and the progress made so far, State and Union Territory-wise?

ANSWER

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE
कृषि और किसान कल्याण मंत्री (SHRI RADHA MOHAN SINGH)

(a) to (d): A Statement is laid on the Table of the House.

**STATEMENT IN RESPECT OF PARTS (a) to (d) OF LOK SABHA STARRED
QUESTION NO. 297 TO BE ANSWERED ON 01/01/2019 REGARDING
“SOIL POLLUTION”**

(a) No systematic assessment of soil pollution is available in the country. However, as per harmonized database (NAAS 2010), nearly 120.4 million ha area of the country is subjected to land degradation.

(b) Doesn't arise.

(c) Yes, Madam. About 71% of India's cultivated fields or nearly 100 million ha of croplands are subjected to various forms of land degradation affecting farming. The extent of such land degradation, State and Union territory-wise is given in **Annexure-I**.

(d) The Government is undertaking soil and moisture conservation measures under Watershed Development Component (WDC) of the *Pradhan Mantri Krishi Sinchayee Yojana* (PMKSY). The State and Union Territory-wise progress is given in **Annexure –II**.

Similarly, the Government has launched Reclamation of Problem Soils (Alkali/Saline & Acid) as a sub Scheme of Rashtriya Krishi Vikas Yojana (RKVY) on Pilot basis during 2016-17 in 15 States, namely, Arunachal Pradesh, Assam, Bihar, Chhattisgarh, Gujarat, Haryana, Karnataka, Maharashtra, Manipur, Meghalaya, Mizoram, Nagaland, Odisha, Punjab and Tamil Nadu having higher extent of problem soils. The State and Union Territory-wise progress is given in **Annexure –III**.

Also, the Government has enacted **The Environment (Protection) Act** in 1986 (<http://cpcb.nic.in/env-protection-act/>) and the last amended in 1991 with the objective of providing for the protection and improvement of the environment including water, air and land.

Table: State-wise extent of land degradation in arable land of India.

S.No.	State	TGA (sq.km)	Land degradation in arable area [(000' ha)
1	Andhra Pradesh & Telangana	275045	8378
2	A. & N. Islands	8249	71
3	Arunachal Pradesh	83743	971
4	Assam	78438	3869
5	Bihar	94163	1142
6	Chhattisgarh	134805	4562
7	Delhi	1483	28
8	Goa	3702	122
9	Gujarat	196024	3037
10	Haryana	44212	551
11	Himachal Pradesh	55673	1021
12	Jammu & Kashmir	222236	1405
13	Jharkhand	79714	3472
14	Karnataka	191791	7744
15	Kerala	38863	2516
16	Madhya Pradesh	308641	12481
17	Maharashtra	307713	9305
18	Manipur	22327	258
19	Meghalaya	22429	357
20	Mizoram	21081	150
21	Nagaland	16579	60
22	Orissa	155707	2525
23	Punjab	50362	420
24	Rajasthan	342239	19211
25	Sikkim	7096	47
26	Tamil Nadu	130058	2857
27	Tripura	10486	212
28	Uttar Pradesh	238566	13891
29	Uttarakhand	55845	1057
30	West Bengal	88752	2030
31	Others*	1248	125
	Total	3287270	103875

Source: Maji et al. (2010). Degraded and Wastelands of India - Status and Spatial Distribution.

Annexure-II
[Part (d) of Lok Sabha SQ No.297 for 01/01/2019]

State-wise details of progress under WDC-PMKSY - projects sanctioned, area covered by the projects and funds released (2015-16 to 2017-18& 2018-19) as Central share

(Area in million ha, Amount in Rs. Crore)

Sr. No.	State	Sanctioned (from 2009-10 to 2014-15) [@]		Central Share Released #			
		No. of Projects	Area of the Projects	2015-16	2016-17	2017-18	2018-19
1	Andhra Pradesh	432	1.810	86.73	120.96	123.35	129.35
2	Arunachal Pradesh	156	0.467	18.00	23.12	9.62	19.17
3	Assam	372	1.577	45.00	0.00	65.09	0
4	Bihar	123	0.612	5.00	28.26	19.21	26.08
5	Chhattisgarh	263	1.195	20.00	34.96	33.45	32.49
6	Gujarat	610	3.103	100.00	115.04	87.51	84.69
7	Haryana	88	0.362	6.91	12.82	10.94	0
8	Himachal Pradesh	163	0.840	20.00	35.40	26.83	24.04
9	Jammu & Kashmir	159	0.652	0.00	25.59	43.66	31.10
10	Jharkhand	171	0.911	20.00	17.68	0	28.83
11	Karnataka	571	2.569	125.00	145.72	175.69	101.07
12	Kerala	83	0.423	20.00	16.62	17.83	13.06
13	Madhya Pradesh	517	2.937	150.00	129.44	134.84	97.45
14	Maharashtra	1186	5.128	250.00	186.95	279.21	0
15	Manipur	102	0.491	9.00	11.29	13.84	14.14
16	Meghalaya	96	0.236	18.00	11.56	8.95	0
17	Mizoram	89	0.373	8.87	16.06	22.35	14.41
18	Nagaland	111	0.476	27.00	60.84	32.08	23.10
19	Odisha	310	1.700	67.50	91.99	94.48	58.17
20	Punjab	67	0.314	7.95	0.00	7.96	0
21	Rajasthan	1025	5.764	200.00	199.35	243.59	179.40
22	Sikkim	15	0.066	6.30	0.00	1.40	0
23	Tamil Nadu	270	1.368	75.00	62.36	82.75	36.00
24	Telangana	330	1.399	70.00	0.00	51.14	45.70
25	Tripura	65	0.213	20.89	27.12	16.66	11.70
26	Uttarakhand	65	0.346	25.68	16.15	9.97	6.98
27	Uttar Pradesh	612	3.045	75.00	58.38	63.93	0
28	West Bengal	163	0.693	10.00	24.06	15.48	25.87
	Total	8214	39.07	1487.83	1471.72	1691.81	1002.80

[@] Sanctioned under the erstwhile Integrated Watershed Management Programme (IWMP), which has been amalgamated as the Watershed Development Component (WDC) of the Pradhan MantriKrishiSinchayeeYojana (PMKSY) from 2015-16

#Released under the Watershed Development Component (WDC) of the Pradhan MantriKrishiSinchayeeYojana (PMKSY)

Note: 1) WDC-PMKSY is not operational in Union Territories. 2) There is no sanctioned project in Goa.

Annexure-III
[Part (d) of Lok Sabha SQ No.297 for 01/01/2019]

State wise Physical and Financial Progress on Reclamation of Problem Soils (Alkali/saline & Acid) as a sub-scheme of Rashtriya krishi Vikas Yojana (RKVY) on Pilot basis

(Physical/Target in ha and Financial/Outlay in Rs. Lakh)

SL. No.	Name of the State	2016-17		2017-18		2018-19	
		Physical	Financial (including State Share)	Physical	Financial (including State Share)	Target	Outlay (including State Share)
1.	Arunachal Pradesh	711	111.111	362	55.56	740	111.11
2.	Assam	NI	NI	NI	NI	0	0.00
3.	Bihar	0	0.00	478	176.99	278	166.66
4.	Chhattisgarh	2300	166.66	1190	81.53	2222	333.33
5.	Gujarat	1847	1120.00	1502	1148.01	1528	916.66
6.	Haryana	NI	NI	NI	NI	278	166.66
7.	Karnataka	825	249.33	278	125.00	833	500.00
8.	Maharashtra	NI	NI	NI	NI	0	0.00
9.	Manipur	1400	97.087	NR	NR	370	55.55
10.	Meghalaya	339	53.39	1455	55.55	400	60.00
11.	Mizoram	724	111.11	740	111.11	740	111.11
12.	Nagaland	0	0.00	640	100.00	311	46.66
13.	Odisha	NI	NI	NI	NI	277	166.66
14.	Punjab	NI	NI	NR	NR	0	0.00
15.	Tamil Nadu	440	333.5	346.6	175.23	844	506.66
	Total	8586	2242.188	6991.6	2028.98	8821	3141.06

NI- Not Implemented

NR-Not Reported
